

recruitment to two Corps viz. the Army Ordnance Corps and the Army Medical Corps.

वायु सेना प्रशिक्षण केंद्र

* 352. श्री नवल प्रभाकर: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में भारतीय वायु सेना के कितने प्रशिक्षण केंद्र हैं; और

(ख) वे कहां कहां हैं तथा उन में कितने व्यक्तियों को एक साथ प्रशिक्षित किया जा सकता है ?

रक्षा उपमंत्री (सरदार मजीठिया): (क) १२.

(ख) शिक्षा केंद्रों के स्थापन के बारे में एक स्टैंडमेंट सभा पटल पर रखा है [दीर्घा परिशिष्ट ४, अनुबन्ध सं० ४७]। एक साथ वहां से शिक्षा पा सकने वाले व्यक्तियों की संख्या विस्तार में प्रकट करना लोक हित में नहीं है।

CITIZENS ARMY

*768. Shrimati Ila Palchoudhury: Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to establish a Citizens' Army; and

(b) if so, what will be its set-up and when it is likely to come into being?

The Deputy Minister of Defence (Sardar Majithia): (a) Apart from the Territorial Army, there is at present no proposal to establish a fresh citizens' army. It has however been decided to organise a National Volunteer Force, the object of which is to get people interested in national service and inculcate in them a sense of discipline and self-reliance. Since the members of this organisation will not have a liability for military service, it will not be a regular armed force raised for the defence of the country.

(b) Broadly speaking, persons between the ages of 18 and 40 years will be eligible to join the N.V.F. Training will be imparted for 30 days in camps to be set up at suitable places. About

200 camps, each designed to train 500 persons, are to be set up annually for this purpose and about five lakh persons are to be given elementary military training during the next five years. Some camps are expected to be opened in May, 1955.

SINGLE TEACHER SCHOOLS

*771. Shri Veeraswamy: Will the Minister of Education be pleased to state.

(a) the number of Single Teacher Schools started in Madras State so far; and

(b) the number of Scheduled Caste candidates appointed as teachers in those schools?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The questions concern the State Government of Madras.

GOVERNMENT SERVANTS CONDUCT RULES

*780. Th. Lakshman Singh Charak: Will the Minister of Home Affairs be pleased to refer to the reply given to unstarred question No. 337 on the 25th November, 1954 and state whether the Government Servants Conduct Rules for all the employees of the Government of India other than the services under the I.A.S. Rules have since been framed?

The Deputy Minister of Home Affairs (Shri Datar): Yes. A copy of the Central Civil Services (Conduct) Rules 1955, is placed on the Table [Placed in the Library See No. S-72/55.]

कोयले के निक्षेप

* 352. श्री रघुनाथ सिंह: क्या प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में सबसे बड़े कोयले के निक्षेपों का हैदराबाद राज्य में पता लगा है; और